

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM):** (a) to (c). The rate of accidents per ten thousand hours of flying during the period 1st of January 1978 to 30th of September 1978 is 3.12, involving the loss of 17 lives. The accident rate is lower than the annual average of the previous three years.

The accidents were relatable to various causes such as technical failure; bird strike; foreign objects in the engine; human factor; and bullet ricochet.

It will not be in the public interest to disclose greater details.

#### High Level Committee for problems of Shipping Industry

\*156. **SHRI PIUS TIRKEY:** Will the Minister of SHIPPING and TRANSPORT be pleased to state:

(a) whether Government have constituted a High Level Committee to help solve the problems of Shipping Industry in the country;

(b) the personnel of the Committee;

(c) their terms of reference; and

(d) the approximate time by which the Committee will submit the report to Government?

**THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** (a) No, Sir.

(b) to (d). Does not arise.

#### Price Rise of Paper

\*157. **SHRI O. V. ALAGESAN:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the prices of various types of papers have gone up;

(b) if so, the steps Government propose to take to ensure the availability of paper to consumers at reasonable price; and

(c) whether it is contemplated to introduce price and distribution control?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MALTI):** (a) There is no statutory control on the prices of paper. There has been no change in the price of white printing paper which is being supplied to the educational sector at a concessional price, but the prices of some other varieties of paper have increased since January 1978.

(b) Government have been taking various steps to increase the production of paper. It is also proposed to import paper to ensure availability and ease the price situation.

(c) The question of further regulatory measures will be considered after watching the results.

#### Completion of work by Emergency excesses enquiry authorities

\*158. **SHRI KUMARI ANANTHAN:** Will the Minister of HOME AFFAIRS be pleased to state the progress so far made by the State Governments/ Union Territories Administrations regarding the suggestion made by the Shah Commission that the Emergency Excesses Enquiry Authorities set up in the States/Union Territories should be completed by the end of December, 1978?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):** The Shah Commission of Inquiry remitted 6473 complaints to the various State Governments and Union Territory Administrations for enquiry and report. The Commission has, so far, received 1887 reports.

Government has requested the State Governments and Union Territory Administrations to make efforts to complete the enquiries and submit reports to the Commission by 15th December, 1978. The complaints which still remain undisposed of by them may